

Annexure-1

Name of the corporate debtor: Ganpati Hightech Communication Pvt. Ltd.

Date of commencement of liquidation: 12th March 2024

List of stakeholders as on: 14th May, 2024

List of secured financial creditors (Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any		
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee					% share in total amount of claims admitted	
1.	State Bank of India Ltd.	21.03.2024	44,18,82,259	44,18,82,259	Secured	44,18,82,259	Yes	Specified in Annexure A	44,18,82,259	100%	NIL	NIL	NIL	NIL	NIL

Annexure A

STATE BANK OF INDIA

A. Primary Security

1. Hypothecation of all present & future stock, receivables and finished goods in the name of company.

B. Collateral Security

I. IMMOVABLE PROPERTY

1. Equitable Mortgage of Flat measuring 2900 Sqft (SBU) located on the 2nd floor at premises No. P-245, C.I.T Road Scheme VIM, Kolkata - 54, in the name of Ekdanta Ispat Pvt Ltd vide Deed No. 9163 of 2011.
2. Equitable Mortgage of Land with boundary & shed located at 8/2H, Jogodyan lane, Kolkata - 54 measuring 9 cottah approx. in the name of Smt Asha Aggarwal vide Deed No. 17167 of 2006 and 17168 of 2006.
3. Equitable Mortgage of All that piece and parcel of Land admeasuring 19 cottahs with shed and structure situated at Delhi Road, Mouza Chakduni, Dist Hooghly Dag No. 586 and 587 JL No. 94 under Dankuni Gram Panchayat in the name of Company M/s Ganpati Hightech Communication Pvt Ltd vide Deed no. 5578 of 2007.

C. Guarantee

I. Third Party Guarantee

- a) Shri Ayush Aggarwal
- b) Shri Sanjay Aggarwal
- c) Smt Asha Aggarwal (To the extent of the value of the property mentioned in SL No.2 under Immovable Property)
- d) Shri Aanand Aggarwal
- e) Corporate Gurantee of M/s Ekdant Ispat Pvt Ltd (To the extent of the value of the property mentioned in SL No.2 under Immovable Property)